

THE MINISTER OF COMMUNICATIONS (SHRI C. M. STEPHEN): The specific steps have been broadly stated. We have got a Vigilance Squad which immediately goes into it. I cannot give the exact number of complaints that have been registered. The information is being gathered. For example, I could say, in Delhi, from 1-10-1979 to 31-3-1980....

SHRI JYOTIRMOY BOSU: 21 days' notice was not enough for the Minister to collect the information. Is it how this House is treated, Sir?

SHRI C. M. STEPHEN: I have not been asked to collect the information. I have only incidentally stated. For instance, in Delhi, from 1-10-1979 to 31-3-1980, there were 55 complaints. All the complaints were investigated and it was detected in three complaints that there were mis-connections. In the case of one, the employee was identified and he was suspended. In the second, the investigation went on and the responsibility could not be fixed; five or six persons are involved; further investigation is proceeding. In the third case, investigation is under way. Any time a complaint is received, immediately investigations start. We have got a Vigilance Squad that goes into it. There are different aspects to a case. The whole thing is analysed and we try, as best as we can, to identify the responsible persons.

SHRI M. RAM GOPAL REDDY: It has been stated that 'charge analysers are being imported to detect such cases more easily'. How much time will be needed for the import?

SHRI C. M. STEPHEN: For import, certain stages have to be gone into. We have come to the final stage; a letter of credit has been opened and we are likely to get it; I cannot say exactly by what time; but we are in the final stage.

WRITTEN ANSWERS TO QUESTIONS

अकाल-ग्रस्त क्षेत्रों में पेय जल की व्यवस्था

*104. **श्री छोटूभाई गामित:** क्या निर्माण और आकलन मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या केन्द्रीय सरकार ने पीने के पानी की समस्या हल करने के लिये विशेषकर अकाल-ग्रस्त क्षेत्रों में कुछ सहायता देने संबंधी किसी प्रस्ताव पर विचार किया है; और

(ख) यदि हां, तो गुजरात में अकाल पीड़ित जिले कौन-कौन से हैं और केन्द्रीय सरकार वहां पेय जल की समस्या किस प्रकार हल करेगी?

निर्माण और आकलन मंत्री (श्री प्रकाश चन्ध सेठी): (क) जी, हां,

(ख) एक विवरण सभा पटल पर रखा है।

विवरण

गुजरात सरकार के अनुसार, गुजरात के दस जिलों में 698 गांव सूखे से प्रभावित हैं जिनमें पेय जल पूर्ति का प्रबन्ध करना अपेक्षित है। जिलों के नाम और प्रभावित गांवों की संख्या इस प्रकार है :—

जिले का नाम	प्रभावित गांवों की संख्या
1. पंचमहल	243
2. सावर कण्ठा	233
3. बनासकण्ठा	37
4. कच्छ	38
5. अहमदाबाद	27
6. राजकोट	40
7. सुरेन्द्र नगर	36
8. भावनगर	30
9. जूनागढ़	4
10. डंग	10

योग 698

राज्य सरकार ने नए कुएं खोदने, मीठूदा कुओं को गहरा करने, पानी के टैंकों और वाहनों के जरिये पानी की सप्लाई करने का एक प्रभावशाली कार्यक्रम चलाया है।